

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 211
CP No. 29/241-242/JPR/2022
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Ayush Bansal

...Petitioner

Versus

Nimbleedge Pvt. Ltd. & Ors.

...Respondents

Due to paucity of time, the matter could not be taken up. Post the matter to 18.01.2023.


(Prabhu Dayal Sewda)
Court Officer

December 05, 2022